श्री नितिश कुमार]

(ख) उपयुक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण। [पृस्तकालय में रखी गई। (क) और (ख) के लिये देखिये सं० एल० टी० 1361/90]

(iii) (क) 1984-85 के वर्ष के लिए रातस्थान राज्य हेरी विकास नितम लिमिटेड, निश्चर का वार्षिक प्रतिवेदन ग्रीर लेखे, लेखाओं पर लेखा परोक्षकों के प्रतिवेदन ग्रीर उस पर भारत के नियंतक महालेखापरीक्षक की टिप्पणियों सहित ।

(ख) उपयुक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण।

(ग) ऊपर (3)(1) में उल्लिखित पत्नों के सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शने वाला विवरण (ग्रंगेजी तथा हिन्दी में) [पुस्तकालय में रखी गई (क) से (ा) के लिये देखिये संख्या एल.टी. 1362/190)

Calling attention to a matter of urgent Public Importance-Regarding Rampant Corruption, Mismanagement and Malpractices in the Nationalised Banks and the action taken by the Government in the matter—Contd.

THE DEPUTY CHAIRMAN: Calling Attention to a matter....

SHRI SURESH KALMADI (Maharashtra): Madam, since the Minister is here, I would like to know when the Airbus is going to fly. We want a parliamentary probe into the Airbus affair. We spend 15 lakhs on advertisement. We would like to know when it will take off. Yes, Mr. Arif, you can say something on this. She has given you permission.

THE DEPUTY CHAIRMAN: Neither have I given him permission. Even I have not allowed you to speak.

SHRI SURESH KALMADI: It is a matter of great importance. Now that he has come back, he should tell us. Every day we are losing one crore. We have already lost 200 crores. We would like to know when the Airbus is going to fly. Madam, he announced it. Why has it not taken off? Now he has come back. He should let us know. It is a matter of great importance.

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF OF CIVIL MINISTRY AVIATION (SHRI ARIF MOHD. KHAN): Madam, the last Session concluded with my reply on the discussion here initiated hon. Member on Civil Aviation, I must say that all the reasons that I had given for the decision to ground this fleet, had been appreciated by the hon. Member I can only say that the moment we satisfied ...

SHRI SURESH KALMADI: But you announced that it will take off.

SHRI ARIF MOHD. KHAN: Let me complete my sentence.

SHRI SURESH KALMADI: Madam, he announced....

THE DEPUTY CHAIRMAN: That matter is over

SHRI ARIF MOHD. KHAN: Let me complete, at least. I do not know a grammar where I can sum up in one sentence. And I do not know why he is shouting.

SHRI SURESH KALMADI: Because the public wants to know this.

SHRI ARIF MOHD. KHAN: Then let me, at least complete.

THE DEPUTY CHAIRMAN: Execuse me. Just a minute. He is not obliged to answer. Just a minute. Please take your seat. He is answering, but no you should not interrupt him.

(व्यवधान)

एक मेंबर ने एस प्रेपिक है और मंत्री अभि निस्ति के रहे हैं। ए अगर की रियस हैं - में अभि के मी जिसे अभि की जिसे अभि

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SHRI ARIF MOHD. KHAN: Probably the other hon Member does not me to reply to Mr Kalmadi. Anyway, this is between them. I can only say, because Mr. Kalmadi has been raising this question again and again, that the moment we are satisfied that we have taken the steps to ensure safety of the passengers, because as far as we are concerned. it is not the commercial aspect, but it is the safety which comes first...

SHRI SURESH KALMADI: But announced the flight. Why did you make that announcement? You announced resumption of the fights. How can he now sav this?

THE DEPUTY CHAIRMAN: Now the matter is over. Let me make an nouncement

SHRI ARIF MOHD, KHAN: I understand the concern of Shri Kalmadi for operating the Airbus. But our concern is for ensuring the safety of passengers.

SHRI SURESH KALMADI: But did von announce or not that the Airbus will You gave the schedule also...

THE DEPUTY CHAIRMAN: That matter is over.

SHRI SURESH KALMADI: Madam, I want your protection

THE DEPUTY CHAIRMAN: I given you enough protection. Now I have to make an announcement. I say, please take your seat.

SHRI SURESH KALMADI: Madam. give me protection

THE DEPUTY CHAIRMAN: I have given you enough protection. please. I have to make an announcement. Sit down (Interruptions) I have to make an announcement first. (Interruptions) Mr. Kalmadi, please take your seat. (Interruptions) I said, please sit down. have to make an announcement. (Interruptions) Just a minute Mrs. Alva.

5 I have to inform the Members that the Prime Minister will make a statement at I p.m. today regarding incasures for proe ridhtera e

motion of employment for the youth in addition to the reservations for the socially and economically backward classes.

SHRIMATI MARGARET ALVA (Karnataka): I want to go on record about the brutalities committed by the police the unarmed demonstration of university I am not going into the pros and cons of what their views are I am not supporting the agitation or anything The Government may have like that taken its own decision on the Commission, but what I want to say that unarmed girls who were forming human chain were attacked by the mounted police outside Parliament. (Interrup-All that they were asking tiens that a delegation should be allowed come in and meet the Prime Minister the Minister in charge Instead of ponding to that, they had been brutally (Interruptions) I attacked want point out that the way of dealing the students, right or wrong is not with violence. They have a right to be heard They have a right at least to place their grievances before a democratic Govern-It was almost like a Tiananmen Square We condemned what had hap-Madam, there were inpended there. nocent students They committed They were not armed and were preacefully demonstrating and asking that a group of them would like to come in and meet their representatives in If the attitude of the Government is that the students should not speak or the students should not them, then I don't think any democratic process is possible Madam, I condemn I have met the students who were injured. It unfortunate. They is not belong to any political party or individual group They were just representatives of those who were demonstrating If this is allowed to be condoned there will be no end to the agitation and they may take to violence. I am, therefore saying that this should be condemned and wherever the police officer in charge this kind of brutality may be you have seen the photographs in the papers... (Interruptions) Minister are now asking that others should take to the streets and give a reply to the students Is that the answer? (Internations) Madam, I am warn-

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ing that you will have a civil war in the country. They must stop speaking like that if they are a responsible ment

SHRI SURESH KALMADI: we want a statement by the Minister on the brutal attack on the students. terruptions)

SHRIMATI MARGARET ALVA: The girls of the Delhi University have heen attacked with rifle-butts on their I have seen it. Is this the way to attack young University girls unarmed All that they were doing unprotected? was that they were falling in human chain which so many of us at various times have done in this country. Why was there an attack on the unarmed women, I ask this Government?

डा. ग्रवरार ग्रहमद खान (राजस्थान): ग्रा इनकी सरकार के एक मंत्र। शांद यादव का स्टेटमेंट ग्राया है िससे देश के प्रदर सिवल वार की स्थिति पैदा हो गर्या है। उन्होंने इस तर हका वक् व्य दि । है। कपड़ा मंत्री श्री शरद याँदव ने पि इंडे वर्ग के लागों से कड़ा कि अपने मान सम्मान के लिए वे ाल्दा ही सड़कों पर उनरें। इसके कारण देश में सिविल वार की स्थिति पैदा हो रही हैं। वे लीगों का ग्रावाहन कर रहे हैं कि ग्राइये हम मर मिटें। बानवर की तरह हजारों साल ग्रसम्मान की िदगी जाने से बेहतर है मान सम्मान पाने के लिए मर मिट ज'ता....(व्यवधान) भ्रात जो लाग इस श्रा क्षण के समर्थन में हैं वे भी सड़कों में हैं प्रीर जो इसके विरोध में हैं वे भी सड़ हों पर हैं। महादया, नब भी कोई आरक्षण होता है ता शातिप्रिय तरीके से प्रदर्शन होते हैं आंदोलन होते हैं... (व्यवधान)

THE DEPUTY CHAIRMAN: You have expressed your grievance. Now please take your seat. (Interruptions) I please take your seat. That matter now being raised in the House. Do you want to say same something? (Interruptions) You want to say something?

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh); Yes, Madam. after the interruptions are over

THE DEPUTY CHAIRMAN: Even in the interruptions, I am sure you (Interruptions)... I heard you Please take your seat... (Interruptions)... very serious matter and that is why allowed her. I also want her to make her point ... (Interruptions)...

श्री सुरेन्द्रजीत सिंह श्रहल्यातिया : (बिहार) : महोत्या, यह अर्म की बात है....(व्यवधान)

THE DEPUTY CHAIRMAN: minute, other Members also have a right to raise something even on this issue.

श्री सरे द्रजीत िंह श्रहलव लिया: महोदया, यह. . . . (व्यवधान)

SHRIMATI RENUKA CHOWDHURY: Madam, I could understand their sentiments and I echo them. If we have not learnt anything in the Government, should have learnt a lesson from history I do recollect when we came from Andhra, when Legislators elected representatives came to Delhi to give a representation to Mr Rajiv Gandhi the then Prime Minister, women were teargassed, their sarees were burnt and they had to running semi-nude... (Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Ahluwalia, let her make her point She has the right to say what she likes. her complete Let her finish first

श्री सुरे द्रजीत सिंह शहलवारिया : यहोदया, यह बहुत हो शर्म को.... (व्यवधान)

THE DEPUTY CHAIRMAN: I not give you any protection... (Interruptions). Please take your seats order.

SHRIMATI MARGARET ALVA: She has no sympathy. She is playing political game. That is why she is interested in anything. She wants justify everything

SHRIMATI RANUKA CHOWDHURY: I was the person who told her about these things... (Interruptions)... That is not the attitude. They have no business to say like this. They should have learnt a lesson from the history... (Interruptions)... What is that?.. (Interruptions)... There is nothing to protect myself... (Interruptions)...

THE DEPUTY CHAIRMAN: I heard everybody. Now take your seats. I have a listed business. Let me go ahead with the business. Please take your seats. You have made your say.

SHRIMATI RENUKA CHOWDHURY:
You have set the precedent. You were
the first one who has done it. I can
challenge it on the floor of the House.
*Let me tell you that... (Interruptions)...

श्री सुरेन्द्रजीत सिंह ग्रहलवातियाः पुलिस की ल'टियों से....(व्यवधान) सरकार को शर्न ग्रानी च'हिए।

श्रीमती रेणुका चौधरी : अर्न करो, कर्न करो । बैठ नाइये, सरदार जी ।

श्री सुरेग्द्रजीत सिंह श्रहलवालिया : छात्रों पर लाठियां चलाई गई हैं ।... (व्यवधान)

THE DEPUTY CHAIRMAN: Please don't keep on repeating. I said, please take your seats. I am not permitting anybody. There are other issues. Now the matter is over... (Interruptions)... What do you want to say? ... (Interruptions)... I have some other matter also I have allowed somebody else. श्राण उनकी बात होने द िणा। श्राण बैठ जाड्ये। हां, श्राप उनको बोलने दे जिए। Mr. Ahluwalia, there are other Members also who want to say something... (Interruptions)... Please take your seats.

श्री सुरेन्द्रजेत सिंह ग्रंहस्वालिया : पुलिस ने वेरहमी के साथ छात्रों पर लाठियां चलाई। कई छात्र ग्रस्पताल में हैं।....(ध्यवधान) HE DEPUTY CHAIRMAN: Mr. Ahluwalia, please take your seat. (Interruptions).

SHRI GOPALSINH G. SOLANKI (Gujarat): Mr. Ahluwalia, I have intervened... (Interruptions). For God's sake, keep mum. I don't defy your right. (Interruptions).

THE DEPUTY CHAIRMAN: There is something very serious.

SHRIMATI RENUKA CHOWDHURY: Madam, I wanted to conclude but you have not allowed me to conclude. (Interruptions). Madam, let me tell you. (Interruptions). I am on record... (Interruptions)..

THE DEPUTY CHAIRMAN: Please sit down. Take your seat. (Interruptions).

SHRIMATI RENUKA CHOWDHURY: What have you done for them? (Inter ruption).

SHRI S. S. AHLUWALIA: Are you justifying? (Interruptions).

SHRIMATI RENUKA CHOWDHURY: I am not justifying (Interruption). No, this is not the way. (Interruptions). You set the precedent in this country. (Interruptions).

THE DEPUTY CHAIRMAN: Mr. Jagesh Desai, I will allow you. I will allow you when the Government with statement. (Interruptions). the Please sit down. Shrimati Renuka Chowdhury you complete vour (Interruptions) Somebody is on Then legs. Let her finish her statement I will permit you. (Interruptions) Please have some consideration for other Please take your seat Let complete her statement. Let her say what she wanted to say. Let me with her statement. I can give you assurances. I will allow her to finish. (Interruptions) She is not speaking for you. She is speaking for the House and she is an elected Member of this . House and she has a right to speak. You cannot stop her (Interruptions)

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SHRIMATI RENUKA CHOWDHURY: What I am saying is that by no means we can justify or condone this action cause the students have hereditary over this nation and if they want, they can express. Freedom of speech is their fundamental right and they have been allowed too Why the Government has done it, the Government is going to come out with a statement they want or whatever their problems are. But I am trying to call for a collective sense of responsibility of this House. are not divided across the floor on the sentimental values on this issue. All of us belong to this nation I have repeatedly said on the floor of this House that we stand under one flag. (Interruptions).

THE DEPUTY CHAIRMAN: Let her Let her say what she wants conclude. to say. (Interruptions).

SHRIMATI RENUKA CHOWDHURY: It is people like you who are responsible for this (Interruptions). Let me finish [am trying to tell you....

उपसभापति : बैठ बाइए आपकी बात हो गयी। ग्रापकी बात सुनायी दे गयी। I said, 'Take your seat,' I said, 'Sit down.' (Interruptions)

डा. ग्रबरार ग्रहमद खान : सिविल वार करने की वात है....(व्यवधान) सरकार का मंत्री इस प्रकार का वक्तव्य दे ... (व्यवधान)देश के ग्रंदर सिविल बार की स्थिति पैदा हो गयी है। लोग डंडे लेकर सड़कों पर आ रहे हैं। यह इस तरह का गैर जिन्मेदाराना वक्तव्य दे रहे हैं...(व्यवधान)...उस सरकार के मंत्री ...(व्यवधान)...जिसने व्यम्तव्य दिया है...(बावधान)...

THE DEPUTY CHAIRMAN: I have "a calling-attention before me. Please take your seat. I said, Take your seat.' 1 have heard you. You don't have to repeat it again and again. Please take your seat (Interruptions) You don't underetandle I said: grq र्स्थान ग्रहण केस्स्रि। 'इंगलिश, '' हिंदी ^{''}'म्झे जो ग्राती है, र्म "दोनों [ा]में" बोल रही , हूं कि

श्रपना स्थान ग्रहम हरिए। श्राप बठ नाइए म्रानी जगह पर। म्रानी सीट पर अठिए । Please take your (Interruptions). There are other issues. (Interruption). Mr. Ahluwalia, I said 'no'. I will get everyyou 🐣 thing removed from the record if do not abide by me.

SHRI S. S. AHLUWALIA: You can do anything. (Interruptions).

SHRIMATI RENUKA CHOWDHURY: You can't hijack the proceedings. terruptions).

THE DEPUTY CHAIRMAN: Mr. Ahluwalia, don't go beyond a certain Please take your Now that matter is closed. I am not allowing anybody on it. (Interruption). I am not allowing it. I will not allow. There is some other matter. I will permit him.

श्री चतुरानन मिश्र (बिहार): हम भी बोलेंगे ... (व्यवधान) ... करने वालों को श्राप टाइम (व्यवधान) . . .

उपसभापति: श्राप कर नहीं सकते हैं, करिए । भ्राप इतने सोबर मेंबर हैं कि ग्राप हल्ला कर ही नहीं सकते

...(व्यवधान)...

श्री चत्रानन मिश्रः महोदया, ग्रभी जो प्रश्न उठाया गया माननीय विरोधी दल के माननीय सदस्यों हारां, यह सचम्च श्रत्यंत ही चिता की विषय है। ... (व्यवधान) . . . इसका यह इम्प्रेसन हुन्ना है। मैं भी इसकी निटा करता हूं। मैं सरकार से अनुरोध करूंगा कि इस तरहै। का पुलिस एक्शन न हो । महोदया, प्रस्त-यह नहीं है कि यहीं पर न हो पालिया-मेंट में, वाहर भी नहीं होना चाहिए। एक तो पहली बात में यही रखना चाहता हैं। मंदीजी सून रहे हैं, निल्दी कियिवहिं। कराएंगे । दूसरी एक बात में यह कहना चाहता है कि साकीर ने यह स्पष्ट बर दिया है और मैं समझता है कि सदन इसके साथ है कि जहां तक, बैक्क बाम्यनिट

का....(व्यवधान)....जिसको कहते मंडल कमीशन के मुताबिक, 27 परसेंट श्रारक्षण के बारे में किसे। को मतभेद नहीं है। श्रार मतभेद है ते। बोलिए। लेकिन में समझता हूं कि इस पर किसी को मतभेद नहीं है....(ध्यव-धान).... है

मैंडम, मैं जो बात बोल रहा हूं... (व्यवधान).... ग्रभी सरकार ने ग्राज यह ग्रखवार में निकाला है कि जो ग्रपर कास्ट के लोग हैं, उनमें जो वीकसे क्शस हैं, उनके लिए भी ग्रारक्षण की बात.... (व्यवधान)...

उपसभापित: वह बयान श्रा रहा है, एक बजे। प्रधान मंत्री जी का बयान श्रा रहा हैं।

श्री चतुरानन मिश्रः ग्रगर ऐसी बात होरही है तो क्या यह सदन तमाम छावों से नहीं कह सकता कि जब सरकार बात सुनने के लिए तैयार है ते। टेबिल पर बैटकर बातचीत की जिए।...(व्यव-धान)....

श्री जगेश देसाई (महाराष्ट्र): यह होता तो यह हल्ला नहीं होता।.... (व्यवधान)....

श्री संघ प्रिय गौतम (उत्तर प्रदेश) : उस दिन तो यह प्राटेक्शन मांग रहे थे ग्रीर ग्रीज यह कह रहे हैं... (व्यवधान)...

श्री चतुरानन मिश्रः मैं कह रहा था कि पूरे सदन की साथ देना चाहिए, श्रापोजीशन को भी रिस्पोंड करना चाहिए श्रीर हम सबको मिलकर एक रास्ता निकालना है। ... (व्यवधान)... मुनिए, यह एक राष्ट्रीय समस्या हैं। जगेश जी, श्रापक रीए यह किसकी हवा लग जाती है। ... (व्यवधान)... मुनिए, इसीलिए मैं यह श्रनुरोध करूंगा कि इसका निदान हो रहा है। इस पर सभी मिलकर एक रास्ता निकाले श्रीर इस समस्या का निदान निकालें।

... (Interruptions)...

THE DEPUTY CHAIRMAN: Kulkarni Sahib wants to say something. Just a minute. There is no question of representation of parties. It is for every-body.... (Interruptions)... Let me finish. I have allowed Mr. Kulkarni... (Interruptions)... We are not having any discussion just now.

matter of Public

importance

SHRI A. G. KULKARNI (Maharashtra): I want to make my point.... (Interruptions)... I appreciate the great patience that you exhibit, in spite of all these interruptions, and you also laugh.

SHRI BHUVNESH CHATURVEDI (Rajasthan): Smiles.

SHRI A. G. KULKARNI: That is very kind of you. Madam,...

THE DEPUTY CHAIRMAN: Now he saying something nice to me. Please allow him to say what he wants. Every day I get abuses, at least let him say some compliment to me today.

SHRI A. G. KULKARNI: Madam: what I want to say is this. It is becoming very difficult to make our points audible because from all sides we make vari-Particularly on this point, ous points. I am one with everybody that the Govshould have been more ernment dealing in with these responsible types of agitations. But today I see that the Prime Minister is making a statement; that is one of the ways of defusing situation, but I do not appreciate the statement made by a Minister of the Government because in my whole life here Minister has gone out when he is a Minister of the Government-to provoke type of conflicts between different castes. I appreciate their intense feeling in cepting the Mandal Commission and in its implementation. I am one with them, but a Minister is a Minister, he is a responsible person and he should have with responsibility

...(Interruptions)...

THE DEPUTY CHAIRMAN: matter is closed now. Please take your seats. I have got some other matter of you please sit down. I am not going to allow anything. There is some important matter which Mr. Solanki wants to raise. Have some patience to listen to other Members also.